

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4058
ANSWERED ON:07.08.2014
EMPLOYMENT TO LICENSED PORTERS
Joshi Shri Pralhad Venkatesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have formulated a scheme of providing employment to all licensed porters by appointing them as Gangman;
- (b) if so, the details thereof including the number of licensed porters recruited as Gangmen during the last three years and the current year, zone-wise;
- (c) whether any complaints have been received by the Railways regarding non-implementation of the said scheme in some zones; and
- (d) if so, the details thereof and the reasons therefor along with the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4058 BY SHRI PRALHAD JOSHI TO BE ANSWERED IN LOK SABHA ON 07.08.2014 REGARDING EMPLOYMENT TO LICENSED PORTERS

(a): Yes, Madam.

(b): It was decided in the year 2008-09 that, as a one-time measure, all those licensed Porters, up to the age of 50 years and with a minimum age of 18 years as on 26.02.2008, may be appointed to the post of Gangman in Group D, subject to fulfillment of the stipulated conditions. Under this scheme, 21308 Licensed Porters were appointed as Gangman. No licensed porters have been recruited as Gangman in the last three years and current year.

(c): No, Madam.

(d): Does not arise.